

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 07.05.2022) :-

1. Total nos. of transactions :- 2777

(Online requisition for certified copy of orders and judgment)

2. Total nos. of compliance :- 2701

3. Total nos. of requests pending :- 76

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections :- 63

1. ABA-157/2021 BEING ISSUED
2. Cr. MP-949/2012
3. SA-125/1992
4. Cr. MP-3781/2018
5. BA-10826/2021
6. ABA-1408/2022
7. WPC-5390/2017
8. WPC-6692/2016
9. WPC-1386/2017
10. BA-870/2021
11. WPC-2099/2008
12. WPC-3497/2020
13. WPC- 84/2014
14. WPC- 390/2017 VIDE
15. WPC – 5851/2017
16. CMP – 613/2019
17. WPC – 2099/2008
18. CR. REV. – 589/2004
19. WPC-7986/2012
20. Cr. MP-1814/2020
21. WPC-3599/2012 BEING ISSUED
22. Cr. REV-404/2014
23. Cr. A(SJ)-246/2022
24. ABA-6794/2021 BEING ISSUED
25. LPA-144/2022
26. WPC-1336/2013
27. WPC-1598/2022 BEING ISSUED
28. WPC-4697/2018
29. WPC-3441/2017

30. WPC-4863/2010 VIDE
31. Cr. MP-2071/2018 BEING ISSUED
32. Cr. MP 252/2019 BEING ISSUED
33. Cr. MP-1984/2020 BEING ISSUED
34. WPC-4385/2003
35. WPC-1146/2016
36. WPC-2669/2011
37. BA-1017/2016
38. Cr. MP-3939/2019
39. WPC-3261/2014
40. WPC-4993/2018
41. LPA-278/2021
42. Cr. MP-341/2020
43. WPC-4407/2020 BEING ISSUED
44. Cr. REV-227/2022 BEING ISSUED
45. WP Cr.-351/2021 BEING ISSUED
46. FA-186/2008
47. WPC-3660/2009
48. WPC-5594/2009
49. ABA-7104/2017
50. WPC-3351/2008
51. WPC-2820/2016
52. ABA-40/2022
53. Cr. REV-1412/2019
54. WPC-1721/2014
55. ABA-1915/2022
56. ABA-954/2022
57. WPC-5350/2014
58. Cr. APPL(SJ)-41/2022
59. WPC-313/2020
60. Cr. APPL(SJ)-246/2022
61. Cr. APPL(SJ)-273/2022
62. WPC-1580/2019
63. MA-80/2016

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order.
(ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order.
(ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- In place of order dated 05.10.2012 shows order dated 14.09.2012
 - In place of order dated 03.08.20016 shows order dated 05.10.2012
 - In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
 - In order dated 09.05.2018 one extra sheet is added.
- H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014
- I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.
- J) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017
- K)TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015
- L) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.
- M) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

Pooja
07/05/2022